

**In the Court of Sh. Raman Kumar Sharma (HAS), Sub-Divisional Magistrate-cum-Marriage Officer, Manali, District Kullu (H.P.)**

In the matter of :

Nitish Sharma age 31 years s/o Sh. Hari Chand Sharma, r/o V.P.O. Jagatsukh, Tehsil Manali, District Kullu (H.P.) and Priya Thakur aged 30 years d/o Mr. Vijay Thakur, r/o Village Gojra, P.O. Khakhnal, Tehsil Manali, District Kullu (H.P.) at present w/o Sh. Nitish Sharma r/o V.P.O. Jagatsukh, Tehsil Manali, District Kullu (H.P.)

*Versus*

General Public

*An application for the registration of marriage under Special Marriage Act, 1954.*

Sh. Nitish Sharma age 31 years s/o Sh. Hari Chand Sharma, r/o V.P.O. Jagatsukh, Tehsil Manali, District Kullu (H.P.) and Priya Thakur aged 30 years d/o Mr. Vijay Thakur, r/o Village Gojra, P.O. Khakhnal, Tehsil Manali, District Kullu (H.P.) at present w/o Sh. Nitish Sharma, r/o V.P.O. Jagatsukh, Tehsil Manali, District Kullu (H.P.) has presented an application on 21-10-2024 in this court for the registration of marriage under Special Marriage Act, 1954. Hence this proclamation is hereby issued for the information of General Public that if any person have any objection for the registration of the above marriage can appear in this court within 30 days from the publication of this notice. In case no objection is received it will be presumed that there is no objection to the registration of the above said marriage and same will be registered accordingly.

Given under my hand and seal of this court on 21st day of October, 2024.

Seal.

Sd/-

*Sub-Divisional Magistrate-cum-Marriage Officer, Manali, District Kullu (H.P.).*

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